

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 588
TO BE ANSWERED ON 12/12/2022

PLANS TO PROVIDE CENTRAL ASSISTANCE TO STATES

588 SHRI K.C. VENUGOPAL:
SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government plans to provide Central Assistance to the States in the ratio of 90:10, particularly in the desert areas in States like Rajasthan by revising the current guidelines under Jal Jeevan Mission;
- (b) if so, the time-frame for its implementation; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) to make provision of potable water to every rural household through tap water connection, by 2024.

Under JJM, the fund sharing pattern between Centre and States/ UTs (Central share :State share) is 100:00 for Union Territories without legislature, 90:10 for North-Eastern & Himalayan States and UTs with legislature, and 50:50 for rest of the States. Further, under Support and Water Quality Monitoring System (WQMS) activities the funding pattern is 100:00 for Union Territories, 90:10 for Himalayan & North-Eastern States and 60:40 for other States. There is no proposal currently under consideration for changing the funding pattern under the Jal Jeevan Mission.

Under the Mission, 30% weightage is assigned for difficult terrains which *inter alia* include areas under Desert Development Programme (DDP) and Drought Prone Area Programme (DPAP) and 10% weightage is assigned for population residing in SC/ ST dominated areas, while allocating the fund, to prioritize the coverage in these areas.

In addition, provisions for taking up augmentation and strengthening of local & ancient drinking water sources in convergence with other schemes at village level viz. MGNREGS, 15th Finance Commission tied grants to Rural Local Bodies (RLBs), Integrated Watershed Management Programme (IWMP), State schemes, District Mineral Development Fund, CSR funds, community contribution, etc. have also been envisaged under the JJM.
